

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II

Item 35

IA No.2361/23  
In  
CP(IB) No. 285/Chd/Hry/2020  
(Admitted)

Under Section 9, & 60(5) & IBC 2016

**In the matter of:**

Sunfocus Solution Pvt. Ltd.

...Petitioner/Operational Creditor

Vs

Jewel Garments Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today hence, adjourned  
to 01.12.2023.

Sd/-

**Court Officer**

November 1, 2023  
*Mamta*